

(a) what are the details of the new assistance norms suggested by the Central Government to the States for providing relief in areas affected by natural calamities and the date from which they come into force;

(b) whether the norms include gratuitous relief and what is the quantum of assistance for resettlement;

(c) whether the State Governments have accepted the suggestions made by the Central Government; and

(d) whether the States have recommended some other measures not included by the Centre?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGEN-DRA MAKWANA); (a) and (b) A statement indicating the item-wise details of the Revised norms for Central assistance for natural calamities is given vide Annexure. (See Appendix (XXXIX, Annexure No. 3) These norms have come into force from 1st July, 1986.

Implementation of National Capital Region Plan

98. PROF. C. LAKSHMANNA; Will the Minister of URBAN DEVELOPMENT be pleased to state;

(a) what is the progress made so far in the implementation of the National Capital Region Plan;

(b) whether any targets have been fixed for completion of various aspects of implementation of the National Capital Region plan; if so, the details thereof; and

(c) whether there is any proposal to set up a single high power coordinating body to look into the various aspects of the implementation of the National Capital Region plan without any delay or procedural bottleneck?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) The NCR Plan is still under preparation.

(b) Does not arise in view of (a) above.

(c) The NCR Planning Board has been

the
Chairman for
Urban Development
and
Monitoring of the
NCR Planning Board
is as

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